

of private operations for the period from October, 1987 to January, 1988, month-wise is as under:—

(Rs. in lakhs)

Month	Income from sale of Tickets.POs.	Amount paid to after adjusting penaltyon etc.	Gross loss suffered by DTC account of private operations.
1	2	3	4
October, 1987	915.14	179.70	61.32
November, 1987	894.44	169.70	49.55
December, 1987	889.59	173.27	58.90
January, 1988	911.28	173.49	58.83

[Translation]

Indian Nationals in Pak Jails

1168. SHRI VILAS MUTTEMWAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the total number of Indian nationals in Pakistani jails at present;

(b) whether any talks for their release were held with the Pakistani leaders during the recent visit of Prime Minister to Pakistan;

(c) if so, the details thereof; and

(d) the time by which they will be able to return to India?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) It is esti-

imated that about 1030 Indian nationals are in Pakistan jails.

(b) to (d) During Prime Minister's recent visit to Pakistan the issue of our missing defence personnel was taken up with the Government of Pakistan which agreed to make efforts to locate them. It is not possible to indicate by which time these personnel can return to India.

[English]

Three Tier System of Panchayati Raj

1169. SHRI JITENDRA PRASADA: Will the Minister of AGRICULTURE be pleased to state:

(a) the States having three tier system of Panchayati Raj;

(b) the main achievements in the field of development at the Gram, Block and Zilla level under this system; and

(c) the reason for fresh thinking on the system of Panchayati Raj by way of proposed amendment in the constitution?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY): (a) 13 States namely Andhra Pradesh, Bihar, Gujarat, Himachal Pradesh, Karnataka, Madhya Pradesh, Maharashtra, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh, West Bengal and Arunachal Pradesh have three-tier Panchayati Raj system.

(b) and (c) Powers, functions and responsibilities entrusted to different tiers of the Panchayati Raj bodies vary among the States as they are governed by respective State legislations on the subject. The need for revitalisation of Panchayati Raj institutions with a view to bring about greater

involvement in planning and implementation of development programmes is under active consideration of the Government.

Applications for grants from Andhra Pradesh

1170. SHRI MANIK REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of applications for grants pending with University Grants Commission from Universities in Andhra Pradesh till 30 January, 1989;

(b) the number of applications cleared till 30 January, 1989 and the amount released as grants, university-wise, to Andhra Pradesh;

(c) the reasons for pending of the remaining applications; and

(d) whether there is any proposal to clear all the pending applications for grants from Andhra Pradesh before March-April, 1989?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI) : (a) to (d) The University Grants Commission provides financial assistance to the State universities which have been declared fit under Section 12-B of the UGC Act for their general development as well as special assistance for specific schemes. The proposals made by the Universities in Andhra Pradesh for general development during the 7th Plan have been approved by the Commission. In addition the Commission has also provided some assistance under its scheme of special assistance to universities. The University-wise details of grants released are given in the statement below.

Statement

(Rs. in lakhs)

Names of the Universities	Development Grants	Special Grants
Andhra University	51.50	35.00
Osmania University	57.50	42.00
Nagarjuna University	30.00	50.00
Sri Venkateswara University	49.15	47.12
Kakatiya University	42.70	50.00
Sri Krishna Devaraya University	15.00	42.00
Sri Padmavati Mahila Vishwavidyalayam	20.00	11.00
A. P. Open University	24.00	7.00

Booklet Containing Rules Regarding Pay, G.P.F. etc.

1171. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to

(a) whether the teachers working under Delhi Administration have to face great difficulties regarding their service records, G.P.F. pass books and pay fixation etc. due to ignorance of the rules; and

(b) whether Government propose to circulate a booklet to the teachers of all the schools under Delhi Administration giving all information about pay-rules, G.P.F. Advance/Withdrawal rules and leave rules etc. so that they may not face any difficulties?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) No such difficulty has been brought to notice of Delhi Administration.

(b) All the relevant information in this regard can be obtained from various pub-